

**F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 08.11.2016

ORDER NO. 155 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 148 of 2016 for CESTAT Delhi to the extent indicated below :-

On 15.11.2016 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear Service Tax Division Bench matters.

On 15.11.2016 at 2.30 p.m. Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear Single Member Bench matters as notified.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar